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BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CA(CAA) No. 126/KB/2017

Present: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th September 2017, 10.30 A.M

Name of the Company		Saakar Construction Pvt.Ltd. & Ors.	
Under Section		230-232	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. SAILENDRA KUMAR TIWARI

Petitioner

Saakur Tiwari
12.9.17

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ORDER

Ld. Lawyer on behalf of the petitioner is present.

Ld. Lawyer appearing on behalf of the petitioner prayed for some time as he received the brief recently from the previous lawyer. Heard, prayer is allowed.

Fixed on 30.10.2017.

sd/-

MANORAMA KUMARI
MEMBER(J)